ment of Industrial Development), under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (1) S.O. No. 431, dated the 18th February, 1978, publishing the Textiles (Production by Knitting, Embroidery, Lace Making and Printing Machines) Control (Amendment) Order, 1978.
- (ii) S.O. No. 829, dated the 25th March, 1978, publishing the corrigenda to Notification S.O. No. 1382, dated the 22nd April, 1977.
- II. Statement (in English and Hind) giving reasons for the delay in laying the Notification mentioned at I(i) above.

[Placed in Library. See No. LT-2675/78 to I & II].

Annual Report (1977-78) of the Central Vigilance Commission

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Fourteenth Annual Report of the Central Vigilance Commission for the year 1977-78, together with a Memorandum explaining the reasons for non-acceptance by Government of the Commission's advice in six cases referred to in paragraph 6.3 of the Report. [Placed in Library. See No. LT-2676/78]

MESSAGE FROM THE LOK SABHA

The Delhi Police Bill, 1978

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Delhi Police Bill, 1978, as passed by Lok Sabha at its sitting held on the 24th August, 1978."

Sir, I lay the Bill on the Table.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORTANCE

Recent increase in prices of essential commodities

SHRI G. C. BHATTACHARYA (Uttar Pradesh): Sir, I beg to call the attention of the Minister of Commerce, Civil Supplies and Co-operation to the recent increase in prices of essential commodities in spite of anti-inflationary measures adopted by the Government, causing untold misery to the people and the steps taken by the Government in this regard.

[The Vice-Chairman (Shri Shyam Laj Yadav in the Chair)].

वारिण्ण्य तथा नागरिक पूर्ति ग्रोर सहकारिता मंत्रालय में राज्य मंती (श्री कृष्ण कुमार गोयल) : श्रीमन्, में ग्रावश्यक वस्तुओं के मृत्यों में हाल ही में जो वृद्धि हुई है उसके बारे में दिये गये ध्यानाकर्षण नोटिस के संदर्भ में बयान देने जा रहा हूं । माननीय सदस्यों को याद होगा कि मैंने 17 जुलाई, 1978 को श्री सीताराम केसरी, संसद सदस्य के इसी प्रकार के ध्यानाकर्षण नोटिस के बारे में एक बयान दिया था। तब से ग्रावश्यक वस्तुओं के मृत्यों तथा उनकी उपलभ्यता की स्थित में कोई उल्लेखनीय परिवर्तन नहीं हुन्ना है।

माननीय सदस्य जानते हैं कि मई से अक्तूबर कमी का समय होता है तथा इस अवधि के दौराम कुछ आवश्यक दस्तुओं के मूल्यों में बढ़ती का रुख रहता है और ऐसा दिशेषकर खरीफ की फसलों के बारे में होता है। पिछले कुछ महीनों में इस्पात, सीमेंट, टायर व टयूबों, सोडाराख, साबुन, रेजर ब्लेडों, कामज और

[श्री कुःण कुमार गीयल]

साइकिलों जैसी विनिर्मित वस्तुग्रों के मुल्यों में भी कुछ वृद्धि हुई है। तथापि, यह बात ध्यान देने योग्य है कि अप्रैल तथा जुलाई, 1978 के बीच थोक मृत्य सूचकांक मे 1.7 प्रतिशत की बढ़ोतरी हुई है, जबिक पिछले वर्ष इसी ग्रवधि में इस सुचकांक में 3.2 प्रतिशत की वृद्धि हुई थी। ग्रंक से प्रंक की तुलना करने पर जुलाई, 1978 में मुद्रास्फिति की दर 1.4 प्रतिशत यो ।

मैं यह भी कहना चाहंगा कि 5 श्रवस्त, 1978को समाप्त गत छः सप्ताही के दौरान थोक मृत्य मूचकाक 185.8 नथा 186.4 के बीच ही घटता-बढ़ता रहा है। वास्तव में पहली जुलाई, 1978 तथा 5 अगस्त, 1978 को समाप्त होने वाले सप्ताहों में यह मुचकांक 186.0 था। इस प्रकार, कमी की अवधि में भी इस वर्ष मृत्य स्थिति पिछले वर्ष से बेहतर है ग्रौर पिछले छः सप्ताहों में मल्य कमोवेश स्थिर रहे हैं।

चावल, गेहूं, ज्वार, बाजरा, मक्का, रागी, आल, प्याज, चाय, काफी, चीनी, बांडसारी, गुड़, बनस्पति, मूंगफली के तेल, सरसों के तेल, जिजली के तेल ग्रीर बिनौले के तेल जैसी कई मावश्यक वस्तुमों के थोक म्लय जुलाई, 1977 की तुलना में जुलाई, 1978 में कम थे। इसी अवधि के दौरान सूती कपड़े के थांक मृत्य काफी हद तक स्थिए एहे हैं।

माननीय सदस्य इस बात पर मुझमे सहमत होंगे कि हम चालू कमी की ग्रवधि के दौरान खाने के तेलों को उचित मल्यों पर ग्रासानी से उपलब्ध कराने में सफल हुये हैं। बम्बई में मुंगफली का तेल 700/- रु० प्रति क्विटल के थोक मुल्य पर - बेचा जा रहा है, जबकि पिछले वर्ष इसका

भाव 940/- रु० प्रति क्विंटल था। दिल्ली में सरसों का तेल 806 रु० प्रति क्विंटल के भाव से बेचा जा रहा है, जबकि पिछले वर्ष इसके भाव श्रसाधारण रूप स अधिक थे। अनाजों की उपलब्ध्यता तथा उनके मृल्यों की स्थिति काफी हद तक संतोषजनक बनी हुई है। तथापि, सीमेंट की कुछ कमी है।

यह सच है कि दालों के मूल्य अभी तक अंचे चल रहे हैं। दालों के चल रहे ऊंचे भावों के प्रति सदन की चिंता में मैं भी शामिल हं। माननीय सदस्य यह जानते ही हैं कि दालों की उपज तथा उत्पादकता बढाने के लिए दीर्घकालीन तथा अन्पकालीन दोनों प्रकार के उपाय किये जा रहे हैं।

ग्राम तौरपर थोक मृल्यों के रुख का प्रभाव फुटकर मृत्यों पर भी पड़ रहा है। अप्रैल तथा जून (म्रंतिम महीना जिसके बारे में इस प्रकार के भांकड़े उपलब्ध हैं) के बीच श्रीद्योगिक मजदूरीं के उपभोक्ता मृत्य सूचकांक में 1.9 प्रतिशत की बृद्धि हुई है, जबकि 1977 की इसी ग्रवधि मे इस सूचकांक में 2.6 प्रतिशत की वृद्धि हुई थी। खेतिहर मजदूरों के उपभोक्ता मृत्य सूचकांक की स्थिति स्रोरभी स्रच्छी है।

पिछले 17 महीनों के दौरान विभिन्न नीतियों तथा कार्यक्रमों में फेर-बदल की गई है, ताकि भ्राम भ्रादमी को स्थायी ग्राधार पर भावश्यक वस्तुएं मुल्यों पर उपब्ध की जा सकें। श्रावश्यक वस्तुश्रों--कृषि तथा विनिर्मित दोनों का उत्पादन बढ़ाने के कार्य को उच्च प्राथ-मिकता दी जा रही है। भ्रायात तथा मियात नीति को पूर्नव्यवस्थित किया गया है. ताकि श्राम शादमी की मूल श्रावश्यकता श्रों

4 1 1 2 की प्रतिकी जा सके। भारतीय राष्ट्रीय कृषि महकारी विषणन संघ (नफेड) तथा राष्ट्रीय उपभोक्ता सहकारी संघ (एन 0 सो 0 सी 0 एफ 0) जैसी राष्ट्र-स्तरीय सहकारी समितियां उत्पादकों से उचित मल्यों पर भावश्यक वस्तुर्ये खरीदने भीर उन्हें उपभोवताग्रों को उचित मृत्यों पर उपलब्ध कशने को व्यवस्था करने का अधिकाधिक काम अपने हाथ में ले रही हैं। शज्य सरकारों को, समय-समय पर प्रावश्यक वस्तु ग्रधिनियम ग्रीर ग्रन्य सम्बन्धित कानुनों के उपलब्धों को लागू करने के लिए कहा गया है।

अन्त में मैं इस बात पर जोर देना चाहंगा कि सरकार ग्रावश्यक वस्तुग्रों तथा ग्राम खपत की वस्त्रग्नों के मुल्यों मे स्थिरता लाने भ्रौर उन्हें श्रासानी से उपलब्ध कराने के कार्य को बहुत अधिक महत्व देती है। आवश्यक वस्तुओं के मृत्यों के उतार-चढ़ाव तथा उनकी उपलभ्यता पर निरन्तर नजर रखी जा रही है और इस बारे में ग्रावश्यक उपाय दिये जा रहे हैं। मैं सदन को विश्वास दिलाना चाहुंगा कि सप्कार मृत्य स्थिति को नियंत्रण में लाने के लिए हमेशा पूरी दृढ़ता मं कार्य करेगी।

SHRI G. C. BHATTACHARYA: Mr. Vice-Chairman, Sir, I am very happy that Mr. Dharia is here, but I am very unhappy that he has not replied to my calling attention motion because a man of Mr. Dharia's standing could not have said what Mr. Goel has said. I know him for many years.

Sir, what has been stated has no relation to the reality of the situation and the prevailing circumstances. There is no reality whatsoever. I also regret to say that the House was full when we were discussing something else. But when we are discussing

important matter such which affects 65 crores people, look at attendance in the House. All those members of the opposition who were shedding tears for people are not here now. I cannot have any objection but I may draw your attention to this that how really we are concerned with the people's miseries.

Sir, I strongly repudiate the statements given by the Minister of State for Civil Supplies, because the whole of it is incorrect. I myself went to the market yesterday, and I found that 'baingan'-that is to say, 'bay-जिसका कोई गण नहीं होता है

-brinjals-which were available at one rupee a kilo are now selling at four rupees a kilo. Well, there is no vegetable selling at less than three rupees or four rupees a kilo. prices of all the vegetables have risen. The worst type of rice which was previously selling at one rupee, or 90 paise a kilo, is now selling at three rupees per kilo. Similarly, the price of a reasonable quality of wheat is one rupee and eighty paise per kilo, and sometimes two rupees a kilo. Then, kindly come to sugar. The Minister of State for Agriculture said that after decontrol the price will come down to less than three rupees a kilo. He has said that sugar would be decontrolled if the price went beyond Rs. 3 per kg. I challenge the Minister to go and find it out. Sugar is selling at Rs. 3.20 per kg. I myself went to the market yesterday. It was said that edible oils are available at Rs. 8/-. It is not available for less than Rs. 11/- or Rs. 12/-. The prices of other things have also gone up such as meat—Rs. 12/-; fish—Rs. 14/-; eggs-Rs. 4.80; new potatoes-Rs. 2.80; milk—Rs. 3/- and coking coal-Rs. 13/-. The price of standard cloth has gone up. When the Janata Government came into power in 1977, they tried to bring down the prices and the prices did come down. But I want to draw the attention of the Government that since April, 1978, the prices are going up and up and are not coming down. What is the

[Shri G. C. Bhattacharya]

use of saying that the Government did something as a result of which the prices came down last year. The people will remember what they are paying today. They will not remember what the Government did last They will remember at what price they are getting the essential commodities today. So, don't give such figures which will not be believed and the people will laugh at the Government and the Government will lose its credibility. Mr. Dharia as Minister should not bring our Government to such ridicule.

Mr. Dharia, I am posing questions to you. This is a magazine, known as "Margin" published by the National Council of Applied Economic Research. They have come out with economic review for the months of April to June, 1978. Sir, I quote:

"The results of the anti-inflationary measures are being appropriated by the wholesale and retail traders and not by the consumer and there is not a whisper."

Sir, they say that they are taking steps. They are very cautious. But have Government gone into the real causes? The Council in its review has said that the anti-inflationary measuare being appropriated by the res whole sale and retail dealers. Government is saying that they have taken anti-inflationary measures. But the middlemen are eating up everything. Sir, that is the real state of affairs? I am bringing this to the notice of the Government through because there are large scale manipulations of prices by the trading community. They make and unmake prices. They have turned even a situation of glut to their advantage. This is the opinion of reputed economists also. If this is the position, then why are you groping in the dark? Why don't you come to the real problem? The Government is trying its best, but my friend, Mr. Dharia, will not try to find out what the other Ministers are doing, what good work they have done and what

urgent public importance they have done about anti-inflationary measures. They have done two things. They have gone in for liberal imports of consumer goods and critical raw materials and they have relaxed the restrictions on internal movements of certain commodities. I am quoting from the Finance Minister's speech. Mr. Vice-Chairman, Sir, we have good foreign exchange position. We are importing certain consumer goods and raw materials to cope with the shortages so that the prices may come down and the misery of the people is lessened. We have also relaxed restrictions on internal movements of certain commodities. It showed some results in the beginning. But, as it is, it is now proving a great handicap in controlling the prices and wholesellers and retailers are usurping all these benefits to the detriment of consumers. Sir, Mr. Dharia was a great champion of the public distribution system. Fortunately, he is here. I want to know what has happened to his zeal. Now, in his latest statement what he wants to do are only that for public distribution system he is writing to the Chief Ministers. He says that he is writing to the Chief Ministers to keep a check on prices. All these things, Mr. Dharia, do not befit a man of your eminence or zeal. Do you think that by writing to the Chief Ministers you will be able to control the prices? Then what have you said, "Cold storage and said? You godown facilities should be increased." Are you not aware that hundreds of industries have been closed down because of shortage of power? you want cold storage and godown facilities now when there is shortage of power. Will it be possible? you said, "Cheaper transport". transport rates are going up every day. Is it practicable to have cheaper transport? Then you said, "Supply of credits and essential inputs at reasonable rates." I do not want to say anything about the supply of credits. You know that the credits are not going to the persons who deserve them. And the prices of essential inputs have gone up. If the prices of essential inputs have gone up, how

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can you have that remedy to pull down the prices? Then, what you said? You said, "Direct link for marketing". For how many have you been saying all these? Have you found such things at all to be effective? Sir, I am quoting from the speech of Mr. Dharia. Sir, I am sorry to say that even the plans for adding certain more items to the public disbution system are being shelved. Sir, when I came to know about it, I was very much shocked that a Ministry which is run by Mr. Dharia, instead of adding more items to the distribution system, is now shelving the plans to add certain items. (Time bell rings) I am just completing, Sir. Then, Sir, what has Mr. Goyal said? He said that the NCCF would undertake the distribution of all essential items like pulses, tea and spices in Delhi from August, 1978. Have you (Interruptions) No. no. He done it? said it. He has said those commodities prices should be priced at least 20 per cent to 30 per cent lower than the prevailing in Delhi market. rates That is what you have said. After saying that, when I have brought this Call Attention Motion, you don't even mention it. You say something but do something else. Please don't bring Government to disrepute. This Government has been voted to power by the people. Don't play with them.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): That will do.

SHRI G. C. BHATTACHARYA: Sir, this is an important subject. Sir, you are also being affected by price rise and you know this, when you go to the market. I know that you don't have a retinue of servants to do marketing for you. So, have some sympathy for consumers.

THE VICE-CHAIRMAN: (SHRI SHYAM LAL YADAV): You have covered sufficiently.

SHRI G. C. BHATTACHARYA: Now, I put certain suggestions for immediate consideration of Mr. Dharia. My main suggestion is that you have to do something effective with this menace of middlemen and retailers. I am saying that whatever you are doing is being eaten away by the wholesalers and retailers and its benefits are not reaching the consumers. I am sorry to say that the Government has not been able to grasp that central and main point.

In this connection, Sir, my first suggestions is that you should do something to eliminate the middleman and if the Government fails to do that even under the stewardship and leadership of Mr. Dharia, then, I think, it will be a bad day for us. I do not think that there will be a more competent man than Mr. Dharia who can do this work. I do not know what has happened to him. He has become a captive of the trading community and certain officials who are in league with them. You cannot go ahead unless you fight these elements.

(Time bell rings)

Sir, the second suggestion is immediate arrangements for the distribution of essential commodities through the public distribution system throughout the country. I have already enumerated the names of some of these commodities and I do not want to repeat them. The only thing that I will say is that they should include cereals, pulses, edible oils and many such essential commodities. I know he had good plans which are now being shelved. The list should also include kerosene oil, matches, soaps, exercise books and some other things like cloth and particularly standard cloth. The price of cotton is falling but the price of standard cloth is going up.

Thirdly, Sir, steps should be taken immediately to stop the indiscriminate supply of money. Every month the Government are injecting Rs. 100 crores in money supplies but we are not taking any effective measures to mop up the additional money supplies. So, the Government will have to take suitable and effective measures to mop up these money supplies by way of time deposits, sale of gold etc.

Fourthly, Sir, the main reason for many ills in our economy in this regard is the fact that we have put certain Acts in cold setorage, such as the Essential Commodities Act, the Storage Control Order, the Price Display Order in cold storage. You have not repealed these Orders and, at the same time, you are not effectively implementing them. They remain only on the statute book and on paper. You have got some powers with you under these Acts. For God's sake use them effectively. (Time bell rings)

Then, Sir, you should take some effective measures against hoarding. This is also a very important matter. Raids against hoarding have become almost nil. Then, Sir,—although it does not really concern Mr. Dharia—I would appeal to the Finance Minister through Mr. Dharia that he should take effective measures for stopping circulation of black money. These are the main things which give a handle to traders and middlement to increase and manipulate the prices.

Lastly, Sir, I want to suggest that the public sector units should be allowed to manufacture essential commodities in order to meet the shortages in their supply. (Time bell) rings).

Sir, I will end by a quotation from Prof. Raj Krishna, who has said:

"Even if the Government spends Rs. 2,000 crores to keep the price stability of essential commodities that would be in the overall interest of the national economy. Until this distribution problem can be solved, the growth problem cannot be solved."

So, he has said the real thing. The whole thrust of the Janata Government for a higher growth will be defeated if you cannot control the prices and make the essential commodities available to the people at a reasonable price.

श्री कृष्ण कुमार गोधल : श्रीमान् ० ०

SHRI G. C. BHATTACHARYA: Sir, Mr. Mohan Dharia is here and I would like him to clarify the points. Mr. Goyal can speak outside before the public.

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND MOHAN **OPERATION** (SHRI DHARIA): Sir, the hon. Member has raised a matter of great vital importance and I do share the concern of the hon. Member. So far as the statement read out by my colleagues is concerned, I must say that it is statement on behalf of the Government and I am also equally responsible for the statement made by my own colleague.

Regarding this matter, as House may be aware, it was just on the first day when the Rajya Sabha resumed this time that a Calling Attention Notice on the same subject was accepted and there was a long deliberation on this issue. When reference is made to the prices, it is, of course, in continuation of the earlier years and I know that there are certain items where the prices are not yet within the control within the reach of the common man. But then, so far as this whole issue is concerned, it shall have to be taken into consideration in all its aspects and perspective. If we compare ourselves with earlier years even when there was emergency Sir, in the year 1976-77, the prices had gone up by more than 12 per cent during the emergency. The hon, Member referred to the price of sugar which is Rs. 3.2°. How can we forget that even though there was emergency and there were those draconian laws. in the month of August 1976 the price of sugar was more than Rs. 5 per Kg?

SHRI G C. BHATTACHARYA: During emergency, those traders ruled. Don't take the name of emergency. That was for these traders...

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Let him conclude.

SHRI G. C. BHATTACHARYA:
So. don't quote the emergency.

SHRI MOHAN DHARIA: I have to state the facts.

SHRI G. C. BHATTACHARYA: During emergency, these people profited.

SHRI MOHAN DHARIA: Please allow me to speak, Unless you allow me to speak, how can I reply to your points?

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV); Please allow him to conclude.

SHRI MOHAN DHARIA: I can see the anxiety of the hon. Member...

SHRI G. C. BHATTACHARYA: I want to bring the menace of middlement to your notice; and you will have to do something to deal with them effectively.

SHRI MOHAN DHARIA: I agree. Sir, I was just bringing to the notice of the House that with regard to the wheat, rice, sugar and edible oils, if we compare ourselves just prior to our taking over charge or even after taking over, because of past legacy, we will find that because of certain positive measures taken by the Government, the prices of wheat. edible oils and vanaspati have been brought down and these things are now easily available all over country. A point was raised regarding the rice. So far as the issue price of rice is concerned, we have not raised it. The nice is made available to the people at the issue price on ration cards. During the last year, even though we have dezoned, the wheat issued through the fair-price shops is much more than the earlier years, and that too, at a prescribed Just now I was having discussion with the hon. Minister for Co-operation from Madhya Pradesh and I was surprised when he brought to my notice that rice worth Rs. 20 crores is lying with the co-operatives and he was suggested that arrangement should be made for its purchase; otherwise, there will be a glut and the society will be doomed. So here the question is to take into consideration the production and the remunerative price to the producer and as the hon. Member rightly suggested, we have to see how we can make it available to the consumers. It is in this context that I am very much emphasising for public distribution system. As I said the other day in the House, it is not only a distribution system, it is productioncum-distribution system. We have to see what are the essential articles and commodities required by the common man and how we can, as far possible produce them in the country and how we can give remunerative price to the producer or to the farmer or even to the industry wherever it is being produced, and how we can make it available at a reasonable price to the consumer. Here again, the hon. Member is right that if the price of inputs is higher, it is not possible to make these articles available at cheaper rates or reasonable price. This whole scheme takes that care and as I had assured the House, not only that it has gone to the Cabinet, but the Cabinet has appointed a committee of six members under the Chairmanship of our Defence Minister.

And I am also, of course, a member on that Committee and it is very much before a Certain Committee, I have no doubt that as we have assured to the country this scheme is not only the scheme of Mr. Dharia, it is the scheme of the Government. The Janta Party and the Government have pledged to the people that public distribution system will be applicable to the country. In this new Draft Plan Document it has been emphasized and I am happy to state that this production as is reof the quired for the consumption common man will be maintained in the country on priority basis, Plan development. under our Simultaneously, in the meeting the Chief Ministers of the National Development Council held on March, 1978, again the whole National

Development Council has accepted that yes, we shall see that this scheme becomes operative in the country. So, now it is a national scheme and here we have taken care of the several suggestions made by the hon. Member. Of course, it will require some time, I know that, because to take care of the production for 65 crores of our population is not a joke I can understand that the prices of pulses are yet high. I know have We are trying to them but pulses are not imported available outside. so, the only course available is that we should produce more pulses ourselves. No were made for a proper research and development of the high-yielding varieties of pulses. We have taken up that programme in hand.

My friend from U. P. is there. We have taken up a massive programme for production of moong. Sir, you also from that area. also know that thousands of hectares are under production of moong today and the U. P. Government has given us a good news that it will be producing about one million tonnes moong more this year itself, in the summer crop. This is how we have to take up massive programmes of production and also to take care of various prices.

SHRIL G. C. BHATTACHARYA: Middleman.

SHRI MOHAN DHARIA: A suggestion has been made regarding the cloth.

The scheme has been announced by my colleague, Mr. George Fernandes. It is suggested as if we are doing away with the controlled cloth. It is not correct. We shall be producing way million metres by controlled cloth and we shall also take care of the quality of the controlled cloth. The controlled cloth could not be popular because no care was taken of the quality that was being given to the people. رواز المنافقة 11

SHRI G. C. BHATTACHARYA: We are concerned with prices, not with quality.

SHRI MOHAN DHARIA: We are conerned with both. The poor people suffered because of the bad quality. So, Sir, here the NTC mills will be producing cloth, taking care of the quality and also of the price.

Then the charge is made against the Government that they have taken unnecessary burden from this sector. It is not correct. The subsidy that was paid by the Government for the controlled cloth even to the private mills will not be given on the quantity of the cloth. That will be met by NTC in producing controlled cloth. That will be taken care by cloths, except, of course, handlooms. Handlooms are of course, not involved. As the House knows, we are here to give protection to handlooms. Then the additional janata cloth will be produced through handlooms. will serve two purposes. One, janata saris, janata dhotis will be available through our distribution centres and again it will be through handloom, so that we can provide work to the handlooms. So, have taken care of the problem of unemployment and also of production and it is how we shall make it available through the distribution centres.

Now my friend is very much agitated and rightly so, I am equally agitated that it is the middlemen who are having profits and they are not allowing the poor people to have it at the minimum price.

SHRI G. C. BHATTACHARYA: Both the producers and the consumers.

SHRI MOHAN DHARIA: Yes, both the producers and also the consumers. Very much right. Sir, here comes the question of the whole agency, the whole system itself. It is most unfortunate that we have not so far developed or organis-

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ed our producers and their co-operatives. Merely 20 miles from Delhi the very brinjals are available for less than a rupee per kg. and have to purchase them for Rs. 4 per kg. here. Therefore, I have convened a meeting of the Delhi authority and the Chief Executive Councillor and this House will again be happy that by the end of September at least 100 centres will be opend in Delhi. Then we have a meeting of all these producers' co-operatives. We are giving them all possible facilities including the credits required for the transport, for the purchase of vehicles, etc. and we are trying to do everything so that the vegetables are produced round about Delhi and that everything is krought to these various centres.

At the one end we shall give them remunerative prices, at the other end we will take away the huge profits of the middlemen. This is how several schemes are being worked.

SHRI G. C. BHATTACHARYA: Why are you confining yourself to Delhi? What about other places?

SHRI MOHAN DHARIA: I am confining myself to Delhi because Delhi comes under the direct charge of the Central Government. Otherwise, let this House not forget-particularly this House cannot forget because this is the House that represents the various States in the countrythat whatever schemes are to implemented shall have to be implemented through the State Governments. I have written to the Chief Ministers, from whom I have to get it done. I have given them all authority, I have given them all powers under the Essential Commodities Act and if they are not co-operative, how am I to get it done. Of course, I can discuss with them, persuade them, write to them. How am I to make them cooperate? I have also written letters to the Chief Ministers. You will happy to know that from our end we have left no stone unturned. It is for the Chie! Ministers to get implemented. And the Chief Ministers 1095 RS--12.

are coming forward. May I quote the Chief Minister of West Bengal with whom I have discussed this matter only yesterday?

SHRI G. C. BHATTACHARYA: Mr. Dharia you are a member of the Government. The Chief Minister would have to do what you say. But you are only making appeals. There lies the difference. I want Mr. Dharia to use his power as Central Minister.

SHRI MOHAN DHARIA: My friend should not forget that we are operating in a democratic manner and democracy. Ultimately, it is the dialogue which is important it is the persuasion which is important. Ι cannot sack the Chief Minister. ĩ do not wish to do it. But there are some Chief Ministers who are responding well. We wrote to all the Chief Ministers about the blackmarketing in cement. But it only the West Bengal Government which came forward and said: "We shall take over the distribution of cement". And we have told them that whatever cooperation is needed, we shall give it to the West Bengal Government. And yesterday we discussed how that scheme would the Chief be successful. I warned come forward. But Ministers to my friend is under the impression as if we are a unitary Government, .

SHRI G. C. BHATTACHARYA: You are.

SHRI MOHAN DHARIA: No, we are federal-cum-unitary Government.

SHRI G. C. BHATTACHARYA: Mr. Vice-Chairman, in this way Mr. Dhria is evading the issue.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Please let him complete. Please take your seat. You cannot go on like that.

SHRI MOHAN DHARIA: Please don't forget that this House is the Council of States and that you are representing the States. Please don't forget the aspirations of the States and if the Central Government tries

[Shri Mohan Dharia] in any way to interfere in that, it will not be tolerated. The question is how to create that sort of democracy. How can we forget that if these black-marketeers and hoarders are to be brought to book, it is not only policing through the State Governments that is important; it is also the involvement of the people? That effort is also being made. I would like to appeal to my friends-I am not appealing to the traders—that if in your area somebody is not properly operating, if a dealer of the fair price shop is not playing the fair game, shouldn't you mobilise people in your area? If he is not selling the goods at the prices prescribed by the Government why should not the people, in a peaceful mannerdon't touch his property, don't touch person-organise demonstration and tell him that he will have operate in a fair manner otherwise he cannot open his shop. In this democratic regime, if we want to exercise our rights, we can do so by taking the people into confidence in a peaceful manner. I think it is with the involvement of the people right decisions that we can find out the solutions. I am sure my friend, Mr. Bhattacharya, will appreciate this approach.

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Mr. Nanda. SHRI AJIT KUMAR SHARMA (Assam): Sir...

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): No, please. That is not the procedure, Mr. Sharma, you should know the procedure. You resume your seat. I have called Mr. Nanda.

SHRI LAKSHMANA MAHAPATRO (Orissa): Sir, I wil speak in place of Mr. Indradeep Sinha.

SHRI NARSINGHA PRASAD NANDA (Orissa): Sir, the main burden of Mr. Dharia's speech has been to make a comparison of the lists of prices that prevailed in the year 1976-77 with the present market prices and console himself by saying that the rate of price rise has been about 12 per cent and so he has very

much controlled the prices. derive satisfaction how we should from it. He forgets, Sir, that statistics is like the bathing suit of woman which conceals the vitals and reveals what is obvious. Statistics never prove any point. My submission is that we should be more concerned with what people feel about the prices and what really is their experience in their day to day life. Mr. Dharia being very responsive to the people's feelings should respond to the feelings of the people, what they actually feel and experienc in their day-to-day life. When we go to the market we find that the prices are rising and soaring. We do not get essential articles in the market. And if at all we get we get them at very high prices. I know the difficulty of Mr. Dharia. I know his mind and I do share this concern about the rise in prices. I also know that with the system of economy as it exists in our country the risein prices is bound to be there. Knowing this well, since we cannot full change the system of economy immediately and cannot have a different kind of system of economy under which we can effectively control the prices, may I make an humble submission to Mr. Dharia not to carry on the exercise on the production-cumdistribution system as he calls it, for any longer time but see that it is immediately implemented? I personally feet that with this system of eccnomy, as it exists in our country, it is no good crying hoarse to control prices. Whatever steps you take, the mind of the business people works so that if you go one step intelligently he goes three steps and tries to undo whatever you have done. Therefore, I personally feel that at least so far as essential articles are concerned, far as those articles which we need every day to maintain our life are concerned, we must introduce public distribution system. I will not go to the prices of each individual item. I do not want to take the valuaable time of the House, but I would expect Mr. Dharia to take steps before the tide ebbs. There are signs

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of ebb starting. So I would humbly

submit, Sir, that the hon'ble Minister

- should assure us that instead of carrying on this exercise indefinitely he should implement his scheme. other day he told us that he had prepared his paper. Then another day he told us that it was going to the Cabinet. I know the Cabinet system is there and delay is there. But how long are you going to take? Why not expedite it? Why not give priority to this thing? Please remember our higher ideas do not concern the people in general. They are concerned with their day-to-day life, their essential needs. If they go to the market and find that they do not get their articles at reasonable prices opinion they then form their own about the government. Therefore, may I suggest it to Mr. Dharia to see that he hurries through this process and gets his production-cum-distribution sytem through though I partly agree that the system is an improvised system on the existing system. I would have very much liked a completely public distribution system from top to bottom if that were possible. So whatever is possible for you to do, please do it as quickly as possible. And on that if you give us some assurance that will make us happier. Please remember that when I talk to my children and ask them to go to the market for some purchases and tell them the prevailing prices as given out by the honourable Minister in the House and I quote the official figures, my children tell me jocularly, "Daddy, if you want make purchases, either you purchase from the All India Radio or from the Minister who made the statement on the floor of the House." That is the position. Therefore, I 7 P.M. expect the hon. Minister to give an assurance that he is going to hurry through this system and this production-cum-distribution system is going to be implemented at a very very early date. These are only a few words I wanted to add.

SHRI MOHAN DHARIA: Sir, very constructive suggestions are made by

the hon. Member. It is very difficult to convince the House until and unless the whole system is accepted by the Cabinet and whatever system exists today, it will be expanded all over the country. I can assure this august House today that my effort is hurry up this whole process with all possible speed. The meeting of the Sub-Committee was fixed today itself at 6.05 p.m. but, unfortunately, you know...

NARASINGHA SHRI PRASAD NANDA: You are stuck up here.

SHRI MOHAN DHARIA: ... I am myself held up here. But I can assure the hon. Members that I am very much wedded to this and, as assured, I shall see that the assurance given to the House is fulfilled.

SHRI LAKSHMANA MAHAPAT-RO: Mr. Vice-Chairman, Sir, the unof the greatest ending misery majority common people of the been our country has rated many a time in this House and on many an occasion the opportunity of participating debates on the matter of spiralling prices. Sir, again Mr. Bhattacharya gave us an opportunity of speaking a few words on that. But it is no good saying how it has come about, how it has remained and why it has come about. The reasons for this rise that we are suffering from is well known to Mr. Dharia. He has been preparing papers not today but even earlier, in the other Ministry also. But there is something which we are not able to understand and we want to have a clarification on it.

There are two persons who speak on prices. One is the Minister of Commerce who is also in charge of Civil Supplies. And he has to because he has to supply the things. other person is the Finance Minister. Any day you tune in to the All-India Radio, the Finance Minister tells that things will be very very good in one or two months. (Interruption) Next time you tune in, you get Mr. Patel. He again says that in one or months things will be getting right. So, these one or two months are the

[Shri Lakshmana Mahapatro] words which Mr. Patel has. But Mr. Dharia has some other things. says that it is a very grave matter. "I am very much concerned; I have given the best of attention; we trying to do all that is possible in our capacity." These are the things tells us. Both these important Minis-Economic Survey ters prepare the which they have presented to us after they came into office. There also they say how things are developing and they compare the figures of 1976 with the figures of 1977.

He compares with the figures 1976-77. I have also with me these figures. This is how it is. In the case agricultural produce. the are declining: prices and the case of the industrial products, the prices are rising. They are steadily rising in the case of the industrial products and in the case of the agricultural produce thev declining, steadilv except for one item, i.e. pulses. Pulses are the only item where the prices are rising, far as the agricultural items are concerned. He has also spoken Therefore, there is no quarrel about it. As far as rice is concerned or wheat is concerned orcotton is concerned, or tobacco is concerned, or sugar-cane is concerned, in every one of these items of agricultural produce the misery is that the producers think that during the Janata rule slogan is 'Produce and perish' That is what they have been telling themselves. 'Produce and perish'. It is no longer 'Produce or perish'. If you produce, you must also perish. If it is sugar-cane, you have to burn it because, otherwise, you cannot pay for the cutting of it or its transportation. If it is tobacco, it is the same thing. Sir, this being the state of affairs, I want to know what he has to sav about it.

Here is another paper, the Economic Times which says that the prices are up by 5 per cent. And this is based on the calculations of the wholesale price and the consumer price indices. Sir, we have

saying very often that the consumer index is a fraud. It is correctly depicted. That is not our opinion alone. It is the opinion of the other side also. Many Members from the other side have also said about it. A Committee is going into the matter. On this basis of such fraudulent consumer price index and wholesale price index, it says the prices have gone up by 5 per cent. Sir, that was up to March, 1978. Now, during the answer to Calling Attention, Mr. Goel has said that the general price index now stands at 186.4, while it was 185.3 Therefore, by August, i.e. three or four months after, it has risen by 1 per cent. It will rise further. This is the trend of general price index. And here again, you will see-I do not want to take much of your time by giving same thing. All these figures—the items of industrial manufacture have been having a steady rise in prices and every item of agricultural produce is having a decline in prices. Sir, 80 per cent of the people use industrial goods and also ittms of agricultural produce like wheat and cereals. Eighty per cent are consumers; twenty per cent may be industrial producers or agricultural producers, who can afford to sell their articles. But, as far as the 80 per ent people are concerned, they are suffering a lot and nothing is being done about them. Experiments after experiments are being conducted, the latest being this production-cum-distribution system. If you produce, you can also distribute. But are you having a control over production? Or, do you have a control over distribution? And many times we have suggested to you much of the products to have as brought in your custody as possible and then distribute. But you have never done it. Sir, today, the 24th of August, is the day on which all the people who are concerned about the well-being of the jute growers, about the well-being of the people engaged in the jute mills, and about the jute goods, are assembling and squatting

in front of the Calcutta JCI office, the Corporation of India office. because JCI has come in a big way into the trade of purchasing jute.

And again, the relative of the jute mill-owner is the trader in jute. That is how they are able to corner.

VICE-CHAIRMAN THE (SHRI SHYAM LAI, YADAV): That will do. please.

SHRI LAKSHMANA MAHAPATRO: That is how the sugarcane got decontrolled from the 16th of this month. Immediately thereafter we are hearing from Mr. Mohan Dharia and other Ministers that if the price does not come down and if they do not behave well, they will not hesitate to impose control again. Then, is the meaning of decontrolling and holding out such a threat? You know them for all those years. Are they amenable to reason? Would they behave? And why should they behave? And why should you expect the Chief Ministers also to be very much harsh towards them? Why should they be? If they are harsh, they will not do good to themselves or to their party. That is the whole reason why they are not harsh. That you must be able to know. Otherwise, is it difficult procure the maximum and to distribute in the best possible way? It is not a difficult thing. But partial control or partial distribution, anything partial is always doing this Therefore, we have been demanding for nationalisation of the sugar industry, the jute industry, the textile industry.

Mr. Bhattacharya wanted only cheap cloth but Mr. Mohan Dharia 18 interested to give him through the NTC not only cheap but a better variety of cloth. Sir, have we money to purchase it? He is interested in giving, no doubt, But who will purchase it?

Today I have received telegrams that the teachers and the students who could not get books or have class-rooms, joined together, went in the State of Orissa to different Col-

lectorates and held demonstrations. They were lathi-charged and teargassed. He asks, "Why do you not organise your people: why do you not use your strength?" I have done it myself. I have taken the people with me. What has happened? Only day-before-yesterday, three days' ago on the platform of the Berhampur Railway Station in the district of Ganjam I met an erstwhile blackmarketeer whose things we had dehoarded and I and other boys had taken charge. He said that things that we had dehoarded, had been returned. Do you know what has happened? The things we had seized at that time in the operation of dehoarding, were worth only Rs. 25,000. He said that he was getting Rs. 85,000. That is what he told me That is what is happenjocularly. ing. Who will face trial? Who will face all the assault? The police is for them; the machinery is for them; sometimes the Ministers are also for them and manv a times the local ruling party leaders are also them. This is what we have been experiencing all these years. That is the reason why we are not able to go in for a streamlined public distribution system. That we are not prefor. In spite a unanimous resolution of the U.P. Assembly and the Congress Party...

VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Please conclude now.

SHRT LAKSHMANA MAHA-PATRO: ... for nationalisation of the sugar industry, you will go in either for import or try to have bumper production by hybrid varieties, which is no solution to this problem. The real solution is, if you are interested to be good to the workers, the consumers, the growers in going in nationalisation of at least the textile, the jute, the sugar and the oil industries. Then only you can have the produce in your hands and you can easily send it through the distribution system for the people, the poor people and the common people, who are in agony because of the price-

[Shri Lakshmana Mahapatro] rise, so that they get it at the proper rate. Are you prepared for that?, is the only question. If that is not their in your mind, any number of experiments you make or hold parleys with the traders or have talks with the Ministers, will not help. From the day you take charge, you get the Poddars and others who tell you beautiful words and give you threats also, and ultimately you switch on to different experiments, and, therefore, you will never be able to solve the problem.

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It was so long our concern. Wе were saying it or somebody in Opposition was saying it. Now it is the turn of the ruling party. Bhattacharya has come forward now and it may be that the day after, Mr. Shiva Chandra Jha will come forward. It will happen that way. This is one problem which has not been attended to either by the previous Government or by the present Government.

SHRI G. C. BHATTACHARYA: It is not an individual...

THE VICE-CHAIRMAN (SHRI SHYAM LAL YADAV): Please observe some norms. Don't get up every time and start speaking.

SHRI MOHAN DHARIA: Sir, the Member has raised important points. It is very difficult to enter into a dialogue. So far as this production-cum-distribution system concerned, it is only related certain articles or commodities. However it is true that ultimately it is a question of system, and the hon. Member has raised several issues as to whether it should be through nationalisation or some other system. But I have not doubt that so far as the essential articles and commodities concerned, the commanding are heights of the economy shall have to be controlled by the Government or the public sector. There cannot be two opinions about it. I am very clear about it in my mind. And unless and until those commanding heights are under the control of the

Government, it will never be possible discipline the traders or profiteers. However, I think it will require a lot of time to give thought to the issue. One thing I can say is that the agricultural producers are not getting that justice which the industries are securing for themselves. And it is true that while the prices of various agricultural modities show a downward trend, the prices of some of the industrial commodities have gone up. What you going to do? That is the question posed by the hon. Member. Of course, it is very difficult to say unless and until the decision is taken, but I am very clear that so far as the essential industrial articles are concerned, we shall have to utilise the provisions of the Essential Commodities Act. And for this public distribution system, certain articles shall have to be procured from the industries directly without bringing in the middlemen, at ex-factor_v Again the question will be, what will be the ex-factory prices? There also some pricing will have to be done. But they shall have to be taken from the source and distributed. If allow them to go through the middlemen, again the society will be put to a loss. Here also, there is again the question of system, of certain fiscal and monetary arrangements to be made. But I feel that the hon. Member would not like me to go into that debate today.

श्रीकल्पनाथ राप (उत्तर प्रदेश) : उपसभाध्यक्ष महोदय, मैं ग्रादरणीय धारिया जी के सामने कुछ ऐसे प्रश्नों को रखना चाहता हं जिनका, उन जैसे समझदार श्रीर समाजवादी मित में ग्राणा है, वे सही उत्तर देंगे। एक तरफ सरकार कह रही है धारिया जी कैंबिनेट के सामने यह प्रस्ताव ले जा रहे हैं कि पब्लिक डिस्ट्रिब्यूणन सिस्टम को हम लागु करेंगे दूसरी तरफ इसी सरकार ने ग्रभी शुगर का डीकंटोल किया और यहां पर भान प्रताप सिह जी ने भाषण दिया कि स्रगर 3 रु० से ऊपर बाजार में चीनी का दाम होगा तो हम फिर कंटोल

करेंगे। मैं चाहता हूं ग्रादरणीय वागहितकर साहव, शिवचन्द्र झा श्रीर लाइली मोहन निगम, इन तीन समाजवादी साथियों की कमेटी सिटी में भेजें ग्रीर ग्रगर पुरानी दिल्ली में 3 रुपये के भाव चीनी यहां की जनता को मिलती है तो जो हमें सजा देना चाहें मैं भुगतान के लिए तैयार हूं (Interruptions)

श्री शिव चन्द्र झा (बिहार): उप-सभाध्यक्ष, मैंने चीनी खरीदी है 3 रु० किलो। कहा गया कि 2-80 पर मिलेगी जो मुझे 3 रु० के भाव मिली।

श्री जी० सी० भट्टाचार्य (उत्तरप्रदेश): मैंने खरीदी है 3 रु० 20 पैंसे के रेट पर। (Interruptions)

श्री कल्प नाथ राध: जनता पार्टी के भद्राचार्य जी कहते हैं 3 रु० 20 पैसे, शिव चन्द्र झा कहते हैं 3 रु०। मैंने पुरानी दिल्ली की बात कही है। (Interruptions) उपसभाध्यक्ष जी. मैं जनता सरकार के कम से कम एक समाजवादी मंत्री के सामने प्रश्नों को उपस्थित कर रहा हूं। सरकार की तरफ से ऐलान है कि गन्ना इतना पैदा हम्रा जितना नभूतो नभविष्यति । इतने गन्ने का उत्पादन कभी नहीं हुन्ना। तो फिर चीनी सस्ते दामों पर मिलनी चाहिए। फिर गन्ना सब से ज्यादा पैदा हम्रा तो कंज्यूमर को चीनी महिगे दामों पर क्यों मिल रही है ? सब से ज्यादा तम्बाक् पैदा हुई तो फिर सिगरेट मंहगी क्यों मिल रही है ? सब से ज्यादा काटन पैदा हई तो फिर कपड़ा बाजार में क्यों महगा हो गया है। सब से ज्यादा पैडी का उत्पादन हम्रादेश में तो फिरपैडी का दाम म्रांध्र के किसानों को उचित दर पर मिलना चाहिए? वह क्यों नहीं मिल रहे हैं ग्रौर फिर उसके बाद पड़ी के दाम क्यों महंगे हो गये ? प्याज 25 पैसे किलो किसान से लिया गया था श्रीर ग्राज वह डेढ रुपये किलो बिक रहा है। धनिया, लाल मिर्च जो 60 पैसे किलो मिलनी चाहिए वह आज डेंढ रुपये किलो मिल रही है। अगर गांव की बात करते हैं तो 16,

18 सेरका दूध उन को देना पडता है स्रौर गांव के लोगों की जिन्दगी वेकार हो गयी है। जव एग्रीकल्चरल प्रोड्यूस देश में इतना जवरदस्त है तो उसके बावजुद वह चीजें श्राज कंज्यमर्स को इतने महंगे दामों पर क्यों मिल रही है ? देश की जनता इतनी मंहगाई का शिकार क्यों है ? यह एक बनियादी सवाल है। स्राप सीमेंट को लीजिए। मैं **त्राप के सामने मीमेंट का मामला रखना चाहता**ू हुं। जब सामान कम हो ग्रौर मांग ज्यादा हो तो मंहगाई बढने पर बात समझ में स्राती है श्रौरधारियाजी चा हें भी तो उस समय मंहगाई को रोक नहीं सकते । लेकिन जब सामान ज्यादा है ग्रौर मांग कम है तो फिर मंहगाई क्यों बढ़ रही है ? बीजू पटनायक साहब कहते हैं कि लोहे का जबरदस्त प्रोडक्शन हुआ है। लेकिन लोहे की कूदाली उस की खरपी या जिसने भी लोहे के सामान किसान के काम आते हैं उन सब के दाम ड्योढ़ेही गये हैं। मैं सीमेंट की वात कहना चाहता हूं। श्राज 40 रुपये बोरी सीमेंट श्राजमगढ़ में, गाजीपूर में, बलिया श्रौर बनारस में मिल रही है। श्रीमन्, ग्राप वहीं के रहने वाले हैं। म्राप जानते हैं कि वहां क्या हालत है **म्रौर** सीमेंट वहां नहीं मिल रही है । मेरा कहना है कि जब किसी चीज की कमी होतो सरकार कहती है कि हम उस को इंपोर्ट करेंगे, सरकार दाल इंपोर्ट करेगी, सरकार सीमेंट इंपोर्ट करेगी । लेकिन में कहना चाहता हं कि ग्राज सरकार बताये कि सीमेंट का प्रोडक्शन कम क्यों हुआ। उसका कारण यह है कि जिन पंजीपतियों के हाथ में सीमेंट के कारखाने हैं उन्होंने ग्रपनी इंस्टाल्ड कैंपेसिटी का पूरा युटिलाइजेशन नही किया । अगर वे 90 परसेंट इंस्टाल्ड कैंपेसिटी का प्रोडक्शन करते थे तो उसको घटा कर उन्होंने उसे 40,50 परसेट कर दिया ग्रौर इस तरह से बाजार में एक ग्राटिफिशियल स्केयरसिटी पैदा करके वे ही सीमेंट को मंहगे दामों पर बेंच रहे हैं ' मै उदाहरण देना चाहता हं कि साहू जैन

[श्री कल्पन थ राय]

फैक्टरी, डालिमया नगर की इंस्टाल्ड कैपेसिटी पिछले 6 महीने मे क्या थी ग्रीर ग्राज क्या है इसको म्राप देख लीजिए। पूरे देश में उनका एक षडयंत्र है। म्राज म्राप कहते हैं कि फियरलस हो जाग्रो। प्रजातंत्र ग्रा गया है। ब्लक मार्केटियर्स निडर हो जाग्रो । स्मगलर्स निडर हो जास्रो। होईर्स निडर हो जास्रो। स्टाकिस्ट्स निडर हो जाग्रो । जनता का खून चूसने वालो निडर हो जाग्रो। बिरला, टाटा निडर हो जाग्रो। देश को लुटो, खाग्रो श्रौर लोकतंत्र की बात करो। यह है श्राज के स्वतंत्र होने का नतीजा । धारिया साहव मौजूद हैं। उन्होंने कहा है कि वर्तमान टैक्सटाइल पालिसी से कपडे का दाम बढ़ेगा नहीं । मैं पूछना चाहता हूं कि क्या यह समाजवादी जनतंत्र है ? श्राप सोडा को ले लीजिए । बहुगुण। जी ने उत्तर दिया । वह पेट्रोलियम के मिनिस्टर हैं। समाजवादी हैं। विरला, टाटा, साह जैन, 63 पश्सेंट, 33 परसेंट, 7 परसेंट ग्रौर 4 परसेंट इसका उत्पादन करते हैं। श्रौर इस सोडे से हमारे धोबी लाग कपड़े धोते हैं, साफ करते हैं। पहले 1200 रुपये सोडे का दाम था। जब जनता पार्टी पावर में आई तो सोडे का दाम 1900 रुपये टन हो गया। सोडे का उत्पादन कहा जा रहा है कि वढा है। कैसे ? मैं धारिया जी से इस प्रश्न का उत्तर चाहता हूं। स्राप की नीयत पर मुझे शक नहीं है। श्राप एक ईमानदार मंत्री हैं। स्रभी जनता पार्टी के कई लोग मेरेपास श्राये मेम्बरपालिया मेंट। उन्होंने हमसे कहा कि बम्बई में एक दाल मिल से मोहन ध।रिया ने 1 करोड़ रुपया लिया। हमने कहा कि मैं कभी ऐसा नहीं मान सकता । मोहन धारिया जैसा श्रादमी वह काम नहीं कर सकता। मैं बीज पटनायक को कह सकता हूं कि लोहे में करोड़ों रुपये कमा रहा है। क्योंकि जिन्होंने ग्रपने कुछ श्रादर्भों के लिए ग्रपनी जिन्दगी की कूरवानीयां दी हैं, जो एक विचार के व्यक्ति हैं उनसे मैं यह ग्राशा नहीं करता। लेकिन ग्रध्यक्ष महोदय,

हुमे सबसे वड़ा निवेदन यह कहना है कि माचिम का इन्होंने कहा कि दो पैसे दाम वढ़ा दिये । हम्रा क्या कि माचिस में 60 बत्तियां होती हैं, दाम दो पैसे बढ़ा कर 60 के बजाय उसमें 40 बत्तियां कर दीं। कितना वड़ा फाड यह जो मुनाफाखोर हैं, विशेषकर हिन्द्स्तान के मुनाफाखोर हैं, हिन्द्स्तान के पंजीपित हैं, करते है । इनमें कोई सेंस नहीं है कि कितना मुनाफ। लिया जाए, कितना न लिया जाए । देश की जनता (The bell rings) का खन चस एहे हैं ?।

а

matter

श्रीमन, रिटेल प्राइस श्रीर होलसेल प्राइस के बारे में भ्रभी गोयल साहब नें बताया कि होलसेल प्राइस का दाम साढ़े तीन परसेंट इस पर बढ़ा, एक परसेंट इस पर बढ़ा, 8 परसेंट इस पर बढ़ा, 9 परमेंट इसमें बढ़ा है। श्राप हमें ज्या बतायें कि होलसेल प्राइस का जो व्यापारी है वह रिटेलस को देता है ग्रीर रिटेलस के माध्यम से जनता को वह माल मिलता है। रिटेल प्राइस एगेंशल कमोडिटीज की तीन चर गुना हो गई। कुछ चीजें तो बाजार में मिलती ही नहीं। माल लीजिए दाल कम है, आप दाल के लिए इसेंटिव दे रहे हैं। जब सामान कम है तो महंगाई ज्यादा होगी, मंत्री कहां से लाएगा ? ग्रध्यक्ष महोदय, चावल का दाम फिर क्यों ज्यादा है। स्रगर स्राप किसान से 1.10 रुपया क्विंटल गेहं लेते हैं तो 115 रुपया फर्क जोड़ कर भ्रापको 130, 133 रुपये के भाव से कंज्यमर्स को दीजिए । 25 रुपया मिडिलमैन मुनाफा ले तो समझ में स्राता है। फिर चावल इतना दाम पर क्यों बिक रहा है ? फिर सिगरेट क्यों इतनी महंगी बिक रही है ? फिर कपड़ा क्यों महंगा बिक रहा है। इन चीजों की महंगाई क्यों हो रही है जब म्राप खुद कहते हैं, सरकार खुद कहती है कि उत्पादन ज्यादा है। स्टील का प्रोडक्शन ज्यादा है तो फिर स्टील क्यों महंगा है ? किसान की कूदाली क्यों महंगी। फिर उसका खुरपा क्यों महंगा दिक रहा (The be'l rings)

(Interruptions)

उपसमाध्यक्ष महोदय, मझे ग्रौर करने हैं। ~ तीन प्रश्न जरूरी चीजों जिनका उत्पादन सरकारी सेक्टर में होता है या प्राइवेट सेक्टर में होता है, तो क्या भ्राप यह देखने की कृपा करेंगे कि प्राइवेट सेक्टर में, जैसे सीमेट जितना हिन्द्स्तान में पैदा होता है, प्राइवेट सेक्टर में जितनी सीमेंट मिलें हैं क्या वह अपनी इन्स्टाल्ड कैपेसिटी का पुरा यटिलाइजेशन कर रहे हैं ? स्राखिर ग्रापके सत्ता में ग्राने के पहले सीमेंट मिलता था, 20 रुपया बोरी के हिसाब से जितना सीमेंट चाहे मिलता था। ग्रापके ग्राने के बाद सीमेंट का दाम 22 रुपया 50 पैसा हो गया, ढाई रुपया प्रति बोरी के हिसाब से दाम बढ़ने के बाद फिर सीमेंट बाजार से गायब। फिर क्या - बात थी कि उस समय सीमेंट ग्रकस्मात श्रापके श्राने के बाद ही कई गुना महंगा हो गया ? रीजन क्या है

उपसभाध्यक्ष महोदय, इसलिए मेरा निवेदन है कि ग्राज जीवन की ग्रावश्यक वस्तुओं, साच्न का दाम क्यों बढ़ा, कागज का दाम क्यों बढ़ा, क्यों कितावें इतनी महंगे दामों पर बिकी! मान लोजिए ग्रादमी के लिए मोटा कपड़ा चाहिए, मामूली जूता चाहिए, या उसको रहने के लिए घास-फूम का मकान चाहिए तो उसके लिए जो ग्रावश्यक चीजें हैं उन चीजों को सरकार को 24 घंटे के ग्रन्दर जनता पार्टी को ऐलान करना चाहिए कि 24 घंटे के ग्रन्दर जनता सरकार देश की ग्रावश्यक हैं, उनको हम देने का ग्राश्वासन देते हैं, वचन देते हैं।

मैं पूछना चाहता हूं कि इतने व्यापक पैमाने पर स्मर्गीलग, होर्डिंग, ब्लैंक मार्केटिय हो रही हैं तो क्या श्रापने किसी ब्लैंकमार्केटियसँ को गिरपतार किया है और श्रगर किया है तो कितनों को किया है। मैं श्रापकी इस बात से सहमत हूं कि श्रापने खुद कैविनेट में कहा था

मीसा पोलटिकल लागों के खिलाफ नहीं लग सकता है लेकिन जहां तक समाज के वदमाश तत्व हैं, स्मगलर्स हैं, होर्डर्स हैं, ब्लैकमार्केटियर्स हैं, प्रफीटीयर्स हैं, सट्टेबाज हैं उनके खिलाफ इस्तेमाल होना चाहिए। इंडिया जैसे विशाल देश में जहां 60 करोड की भावादी है उनको, जिन्दगी की जो जरूरी चीजें हैं उन सब की देने के लिए श्रापकी पब्लिक डिस्ट्रीब्य्शन सिस्टम को स्रनिवार्य रूप से लाग करना होगा । चावल, गेहं, चीनी, तम्बाक का जो प्रोडक्शन होता है इन सब को लेबी के ग्राध। र पर श्रापको लेना होगा यानी प्रोडैंक्शन-कम-डिस्ट्रीब्यणन । मैं नहीं कहता कि सेंट परसेंट डिस्ट्रीब्यूशन सिस्टम लागु किया जाए लेकिन जिन्दगी की जो जरूरी चीजें हैं उन पर जरूर लाग करना चाहिए । मैं जानता हूं कि भ्राप दो हजार तनख्वाह पाते हैं ग्रीर मैं भी एक हजार तनख्वाह पाता हूं भत्ता मिलाकर, इसलिये यह महंगाई हमको पिच नहीं होती लेकिन पार्लिया मेंट के मेम्बर ग्रौर थोडी तनख्वाह पाने वाले इस महंगाई को महसूस करतें हैं। देश के हमारे समाजवादी नेता डा० लोहिया ने कहा था कि चार प्राने. छः ग्राने पर रूपया प्रोफिट करेमाया जाता है। मैं किसों की प्रशंसा नहीं करता लेकिन जो 40 करोड लोग जीवन के स्तर के नीचे हैं उनके साथ ऐसा क्यों हो रहा है। ग्राप खुद पावर में रहे हैं श्रीर श्राप इन सब बातों को श्रच्छी तर हसे जानते हैं। कैविनेट में श्रापका सम्मान है श्रीर मैं भी श्रापका सम्मान करता हूं। श्रापको पता है मैं किसी भ्रष्ट ग्रादमी को बोलने नहीं देता। मैं भ्रापका एक समाज-वादी व्यक्ति मानता हुं। क्या श्रापकी यह सरकार कुछ करने नहीं दे रही है । क्या जैसा चरणसिंह जी ने कहा कि श्राई सराउंडेड बाई ऋष्ट पर्सन्स तो कहीं ,श्रापके साथ तो ऐसा नहीं हुआ है। मेरा श्रापसे कहना है कि जो जिन्दगी की ग्रावश्यक वस्तुएं हैं उनको ग्राप किसानों से लीजिए ग्रौर रेम्युनिरेटिव प्राइस दीजिए ।

उपसभाध्यक्ष (श्री श्याम लाल यादव) : भ्रव खत्म करिये।

Calling Attention

श्रो कल्पनाथ राय: ग्राखिरी वात कह रहा हूं। स्राप भी किसान के बेटे हैं स्राप जानते हैं। ग्राप जीवन की जरूरी चीजें किसान से लीजिए ग्रौर उनको रेम्युनिरेटिव प्राइस दीजिए । अगर बाजार में चीनी नहीं हैतो यह सरकार की जिम्मेदारी है। भानुप्रताप सिंह जी ने कहा था कि गन्ना मत पैदा करो । वह स्वतंत्र पार्टी के ग्रध्यक्ष रहे हैं, वह कह सकते हैं। ग्रापने परसेज को वात कही। भ्रापने कहा कि पल्सेज का उत्पादन करो और अगर पत्सेज का उत्पादन होगा तो हम इतने रुपये क्विंटल के हिसाब से पल्सेज को लेंगे। हिन्द्स्तान में जितना भी पल्सेज पैदा होगा, यह सरकार जिम्मेदारी होगी कि वह चाहे उसको बाहर भेजे या अपने स्टाक में रखे। सरकार उनसे सारा पत्सेज खरीदे श्रीर उनको रेम्युनिरेटिव प्राइस दे। जब तक ग्राप जीवन की ग्रावश्यक वस्तुम्रों को, पैदा करने वाले किसानों को रेम्यनिरेटिव प्राइस देने का वचन नहीं देंगे भ्रौर किसानों के खेत में पैदा होने वाली चीजों को सरकार खुद नहीं लेवी के माध्यम से लेगी श्रौर उस मामान को सरकार, कंज्युमर को पब्लिक डिस्ट्रीब्य्शन सिस्टम के माध्यम से नहीं वेचेगी तब तक हिन्दुस्तान के उन गरीवों का, जो जीवन स्तर के नोचे रहते उनका भला नहीं हो सकता

उपमभाष्यक्ष (श्री श्यामलाल यादव): म्रब म्राप खत्म करिये

श्री कल्यनाथ राधः मैं हाथ जोड़ कर निवेदन करना हं कि छोटे-छोटे कर्मच रो पालियामेंट में काम करने वाले और दूसरी जगह काम करने वाले हैं उनके लिए

क्छ की जिए। मैं यह चाहता हूं कि जो समाजवादी नेता हैं जिन्होंने सारी जिन्दगी यह काम करके वाल पकवा लिये है ग्रीर श्रापकी पार्टी में हैं उनके माध्यम से हिन्द्स्तान में पब्लिक डिस्ट्रीब्यूशन सिस्टम को लागू करें। मुझे ग्राप पर विश्वास है कि म्राप हिन्द्स्तान के गरीबी के से नीचे रहने वाली ग्राम जनता के लिये पब्लिक डिस्ट्रीब्यूशन सिस्टम के माध्यम से जिन्दगो की जरूरी चीजें सप्लाई करेंगे।

इंडस्ट्रियल गुड्स के बारे मे श्राप जानते हैं। उनके दाम भी बढ़ रहे हैं। ग्राप होटल में चले जाइये। वहां चाय के दाम कम नहीं हैं, रोटी के दाम कम नहीं हैं। जिस सामान के दाम बाजार में एक बार बढ़ गये उसके दाम कभी घटे नहीं हैं। किसानों के खेतों में पैदा होने वाली चीजों को मिट्टी के दाम बेचा जाता है। स्रापके माध्यम से मंत्री महोदय से मेरा निवेदन है कि स्रगर किसान के खेत में पैदा होने वाली चोजों के दाम कम हो जाएं तो बाजार में भी चीजों के दाम कम हो जाएंगे। ग्रगर गेहं के दाम 20 रुपये क्विंटल हो जाएं तो होटल में बिकने वाली रोटी के दाम भी कम हो जायेंगे कोयले के दाम अधिक होंगेतो दूसरी चीजों के दाम भी ऋधिक होंगे। इसी प्रकार से सीमेंट के दाम ऋधिक होंगे तो दूसरी चीजों के दाम भी ग्रधिक होंगे। इसलिये ग्रावश्यकता इस बात की है कि एक ठोस नीति श्रपनाई जाय ताकि इस देश की जनता के कष्ट दूर हो सक । इसके साथ - साथ में एक निवेदन यह भी करना चाहता हूं कि प्राइवेट सेक्टरमें जीवन की भ्रावश्यक बस्तुएं पैदा करने वाले जो लोग हैं ग्रौर उनकी जो इंस्टाल्ड कैंपेसिटी है, वे उसको पूरी तरह से युटिलाइज करने हैं या नहीं, इसके ऊपर श्राप कड़ी निगाह रखें। दूसरी बात मैं यह कहना

चाहता हूं कि श्राप कम से कम एक हजार समगलरों, ब्लैंकमार्केटियरों, मुनाफाखोरों श्रादि को हिन्दुतान की जेलों में तुरन्त बन्द कर दें वरना श्राप न तो श्रपने दल का लाभ कर सकते हैं श्रीर नही इस देश में डेमोकेती सफल हो सकती है। इन शब्दों के साथ श्रन्त में मैं यह निवेदन करना चाहता हूं कि श्राप पब्लिक डिस्ट्रोब्यूश न सिस्टम को लाग करें।

श्रो मोहन धारिया: उपसभाध्यक्ष जी, माननीय सदस्य ने जो बातें कही हैं उन में बहत कुछ बातें ऐसी हैं जो मेरे दिल की बातें हैं। उनके बारे में मैं जवाव नहीं देना चाहता हूं, मगर यह कहना चाहता हूं कि सरकार की यह नोति रहेगी कि जो वायदा उसने लोगों के सामने किया है उसको पूरा पूरा निभाये। जो जीवन की ग्रावश्यक चीजें हैं, चाहे वे श्रीद्योगिक क्षेत्र की हों या खेती के क्षेत्र की हों, उनके उत्पादन ग्रौर उदके वितरण की जिम्मेदारी सरकार की है, ऐसा मैं मानता हूं। इस जिम्मे-दारी को निभाने के लिए जो-जो कदम सरकार को उठाने पड़ेंगे, वह जरूर उठाएगी । मैं भ्रपने मित्र से यह जरूर कहना चाहंगा कि हम कुर्सी के मोह में रहने वाले ग्रादमी नहीं हैं। क्सी के मोह में मेरे जैसा कायकर्ता नहीं रह सकता है। हम यह नहीं चाहते हैं कि बेकार की चीजों में बहस करें। दुर्भाग्य से कभी कभी ऐसा होता है कि जिन बातों पर बहस नहीं की जानी चाहिए उन पर पूरा का पुरा समय चला जाता है। मैं किसी पक्ष की बात नहीं कह रहा हूं और न ही इसको किसी पक्ष की बात मानता हं। हमारे सामने ब्नियादी सवाल यह है कि 63 करोड़ लोगों को जीवन की स्रावश्यक वस्तुएं ठीक दाम पर दिलाई जायें। इसमें हमें सब लोगों के सहयोग की भ्रावश्यकता है। जब हमे पूरे मुल्क का, पूरे देश का ग्रौर सब दलों का सहयोग मिलेगा तभी इस काम में हमको सफलता मिन मकती है। हम लोगों से सहयोग लेने की कोशिश करेंगे।

मेरे मित्र ने एक दूसरा वृतियादी सवाल यह उठाया है कि हमारे देश में जो इंडस्ट्रीज जीवन की म्रावश्यक वस्तुएं पैदा करती हैं वे अपनी इंस्टाल्ड कैपेसिटी के ये वस्तुएं पैदा करती हैं या मैं उनसे यह स्पष्ट रूप से कहना चाहता हूं कि जो लोग स्केयरसिटी पैदा करते हैं या जो लोग मुनाफाखारी करते हैं उनके खिलाफ हम अवश्य कदम उठायेंगे। इस बारे में हम श्रपने सहकारी मिलों से भी सहयोग लेना चाहते ैं। उनसे हम इस बारे में बातचीत करेंगे । मैं मानता हूं कि जो चीजें एसेंशियल कमोडीटीज एक्ट के ग्रन्तर्गत श्राती अगर उनके पैदा करने में या उनको पैदा करने की जो इंस्टाल्ड कैंपेसिटी है उसमें कोई कमी स्राती है तो जरूर सख्त कदम उठाएंगे । यह दूसरी बात है कि बिजली की कमी के कारण या किसी भ्रन्य कारण से कोई कमी होती है तो उस पर विचार किया जा सकता है, लेकिन ग्रगर कोई जान-बुझ कर पैदाबार कम करता है तो एसेंशियल कमोडिटीज एक्ट के मुताबिक सरकार कार्यवाही करेगी स्रौर प्रोडक्शन का काम सरकार अपने हाथ में ले लेगी। इतना वायदा में जरूर करना चाहता हूं कि कुछ ही लोगों को पूरे समाज को दबाने नहीं दिया जाएगा । इसके लिए हमे पूरे देश में वातावरण बनाना होगा । जिस तरह से हमारे देश का ढांचा है उसमें हमें सब का सहयोग, प्राप्त करना होगा। देश के ग्रन्दर समाजवादी समाज के लिए हमें नये श्राचारों, नये कोड ग्राफ कंडक्ट श्रीर डिसिप्लिन की जरूरत है। हमारे देश की जनता को चीजें ठीक दाम पर मिल सकें, इसके लिए हम कोशिश करते रहेंगे।

RE: REPLY TO STTARRED QUES-TION NO. 734 ON THE 22ND AUGUST, 1978

SHRI BHUPESH GUPTA: (West Bengal): I took permission of the Chair to correct the reply to a particular question and then I wanted to make a Special Mention. Now, it is